

## THE HIGH COURT OF KERALA

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REC-3/4917/08

Kochi - 682 031  
Dated : 18.1.2010

### NOTIFICATION

Sub: High Court Establishment - Direct Recruitment to the post of Assistant-  
Removal of names from the Ranked List -Reg.

Ref: Ranked List for the post of Assistant in the High Court of Kerala  
published on 17-11-2009.

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It was specified in the Ranked List referred to above that the selection of Rank No.99 in the Main List and Rank No. 4 in the Supplementary List for Scheduled Castes is provisional subject to decision on the non-production of NOC.

Now, it has been decided to remove the names of Rank No.99 in the Main List (Mr. Promod G.) and Rank No. 4 in the Supplementary List for Scheduled Castes (Mr. Ramesh A.) from the Ranked List as they failed to produce the NOC from the Head of Office or Department.

It is hereby notified that the names of Rank No.99 in the Main List (Mr. Promod G.) and Rank No. 4 in the Supplementary List for Scheduled Castes (Mr. Ramesh A.) stand removed from the Ranked List for the post of Assistant in the High Court of Kerala published on 17-11-2009.

(By Order)

D. Sreevallabhan,  
Registrar General.